

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 158 of 2015

Dated: 15th September, 2017

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **23.11.2017.**

PPS/Court Master